

**CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench, New Delhi**

**CP No.556/2016  
in  
OA No.1397/2015  
RA No.331/2015**

New Delhi this the 30<sup>th</sup> day of November, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Mr. V.N.Gaur, Member (A)**

V.K.Gulati  
S/o Shri C.P.Gulati,  
Aged about 66 years  
(Retd. As Executive Engineer (Civil)  
Group A Post, NDMC)  
Flat No.C-379, SFS Flats, Triveni Apartments  
Sheikh Sarai, Phase-I  
New Delhi – 110 017.

- Petitioner

(By Advocate: Shri K.L.Manhas)

VERSUS

Shri Naresh Kumar, IAS  
Chairman, New Delhi Municipal Council  
Palika Kendra, Sansad Marg  
New Delhi – 110 001.

-Respondent

**O R D E R (Oral)**

**Mr. V. Ajay Kumar, Member (J):**

Heard the learned counsel for the applicant.

2. We do not find any merit in the CP as there was no direction issued to the respondents and hence, the same is dismissed. No costs.

**(V.N.Gaur)  
Member (A)**

**(V. Ajay Kumar)  
Member (J)**